

Annex 1: Major Policy Initiatives of State Budgets 2006-07

State	Fiscal	Institutional	Sectoral
1. Andhra Pradesh	• Provide free power supply for Lift Irrigation Scheme. • Extending loans to women self help groups with 'Pavala Vaddi'. • Provide financial assistance in the form of interest subsidy on the loans granted by banks to women groups. • Introduce a new health insurance scheme catering to the medical needs of the poor people. • Power subsidy to newly established industries and ferro alloys industry and other sectors.	• Notified 'Andhra Pradesh Rural Employment Guarantee Scheme' in consonance with the National Rural Employment Guarantee Act 2005.	• Implement 'Andhra Pradesh Rural Employment Guarantee Scheme' for providing employment to the rural folk. • Set up 4 mega irrigation projects to utilise water of Godavari for parched lands of Telangana. • Establish 85 veterinary institutions. • Set up 3 new Universities to improve higher education facilities in backward districts. • Initiated several schemes for providing access to primary health care facilities in rural areas. • All primitive tribal groups are being brought under an insurance coverage.
2. Arunachal Pradesh	• Exemption of VAT on life saving drugs. • Abolition of entry tax on personalised light vehicles and two wheelers.		
3. Assam	• For PSUs which have been identified as non-viable, State government has decided to take over and discharge their existing liabilities including those to their employees. • A uniform VRS policy package applicable to all State level Public Sector Enterprises has been adopted. • Government will encourage Agriculture, Veterinary and Fishery graduates to take up self employment ventures with 50 per cent State subsidy. • Announce a scheme to give interest subsidy to the extent of 5 per cent to SHGs. • Plan and Non-Plan resources to be allocated as grant to Assam Agriculture University to tide over its fiscal crisis. • Fill up 12,000 posts including backlogs of SC, ST, OBC and	• The Third State Finance Commission has been constituted to strengthen the panchayati raj institutions and urban local bodies. • Create a Directorate of Enforcement under Assam FRBM Act. • Introduce a concept of District Planning under which a District Planning and Monitoring Committee will prepare a district level plan and will be approved by the government. • Set up a Directorate especially for Welfare of the Tea Tribes Community. • Establish a model district office complex for Kamrup district. • Preparing a Human Resource Development Programme in association	• Assam Integrated Flood Control and Erosion Mitigation Project and Assam Governance and Public Resource Management Program to be funded by ADB. • Establish a state of the art library at Guwahati. • Formulated a project Assam Integrated Flood and River Bank Management Project for flood and erosion management. • Constitute a Task Force with experts to effectively deal with malaria. • Set up a medical college at Kokrajhar. • Set up an engineering college. • Implement the Lower Kopli Hydro Electric Project providing necessary equity contribution to Assam Power

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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	physically handicapped candidates in different categories under the State Government. - Raise dearness allowance and dearness relief on par with Government of India rates. - Reduce rate of tax on medicines, malaria drugs. - Special tax incentive scheme for encouraging state public sector undertakings which are able to contribute to state economy, besides generating employment. - Reduce entry tax on all plant and machinery for small scale industrial units. - Exempt household sector from payment of electricity duty on generation of power through generator sets. - Utilize all forfeited taxes to create a dedicated fund for Consumer Welfare and Awareness. - Constituted a Tax Reform Commission to look into, in a pragmatic way, the manner in which reforms in taxation can be implemented. - Launch a website of the tax department that will contain all information related to taxes. - Introduce golden and silver card schemes offering special privileges to encourage honest and sincere tax payers.	with CIPET to groom youth for need-based activities in the Gas Cracker Project and its downstream industries. - Constitute a State level Jatropa Mission for effective implementation of jatropa project. - Introduce a Bill "Assam Apartments Construction and Transfer of Ownership Bill 2006" which will establish a clear cut policy of the Government for management of unprecedented growth of construction activities in all towns of Assam. - Launch a Employment Generation Mission for generation of sizeable and sustainable self-employment in the State in a time bound manner. - Introduce a system of annual performance reporting by each Department from the current financial year which will be laid in the Assembly. - Bring in a State Vigilance Act in line with the Central Vigilance Act. - Adopt the Central Act on Benami Transactions (Prohibition) Act, 1998, to cleanse public administration from the bane of corruption.	Generation Corporation Ltd. for this purpose. - Set up a project at Namrup as replacement of the old existing thermal power project and another coal based thermal power station at Borgolai. - Implement the Assam State Wide Area Network which will connect the State Headquarter then to District Headquarter to Block/Circle Headquarter and finally to the Common Service Centres. - Set up 2 Special Economic Zones, one in Lower Assam and the other in Upper Assam. - Setting up a State level PSE for exploration, extraction and processing of oil, natural gas and various other energy sources. - Revenue Department to identify land for the purpose of building a 5-Star category hotel. - Upgrade each block headquarter to an urban centre with all necessary infrastructure and civic amenities.
4. Bihar	- Concessions on entertainment tax have been given to attract investments in construction of multiplexes and Cinema Halls in the State. - New Sugarcane Policy has been announced. Tax levied on purchase of sugarcane by sugar mills has been removed.	State Investment Promotion Council has been constituted to promote industries in the State. Proposals received from the investors will be given clearance through 'Single Window System'.	- National Rural Employment Guarantee Scheme has been implemented in the State. - Chief Minister Rural Road Scheme and Chief Minister Bridge Construction Scheme have been decided to be implemented in the State.

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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5. Chhattisgarh	- Starting the practice of 'Outcome Budget' to assess the effectiveness of the allocated expenditures under various plan schemes of the State. - Decision to implement VAT in the State with effect from April 1, 2006. - Rationalisation of Entry Tax on select commodities.		- National Rural Employment Guarantee Scheme has been implemented in the State. - Emphasis on developing infrastructures in the State through public-private partnership approach. - Deen Dayal Rural Housing Scheme to be started for homeless rural families of the State.
6. Goa	- Subsidy of 25 per cent for purchase of power tillers. - Subsidy of 25 per cent for purchase of electric water pump. - Subsidy of 25 per cent of cost for laying of water conveying pipes. - Propose a levy of tax on the resale of certified used cars by registered dealers with negative Input Tax Credit. - Impose import pass fee on beer and IMFL to generate more revenue. - Impose cess on poultry birds and eggs coming from outside Goa for additional revenue. - Impose cess on every foreign tourist for additional revenue.	- A high powered Committee under chairmanship of Chief Minister to be set up for effective implementation of SC/ST policies. - Propose to institute Autonomous State Level Disaster Management authority as well District level set ups to effectively manage disasters. - Implement Goa Rural Employment Guarantee Scheme with own funds and State specific requirements and bring all rural development programmes under this scheme.	- Twenty point programme and Special Component Plan for SC will be implemented and monitored. - Prepare Tribal Sub Plan for STs by evolving specific schemes and earmarking funds. - Introduce a new scheme 'Kanya Dhan' making provision for a fixed deposit to promote higher education among girl students belonging to SC/ST. - Introduce a new scheme 'Rajiv Awas Yojana' for families marginally above poverty line for construction of new house and repair of house. - Introduce 'Ummid' for starting day care homes to senior citizens by providing grants to NGOs, panchayats and municipalities. - Introduce new scheme 'Sahara' by providing insurance coverage to workers in unorganised sector and will be implemented through LIC. - Propose to undertake health check up of entire population through mobile laboratories, health awareness camps with involvement of NGOs. - Introduce a new scheme 'Bachapan' to provide social security cover to orphans under the umbrella of

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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			Dayanand Social Security Scheme.
7. Gujarat	- Introduce a Sales Tax Amnesty Scheme and "Vechanvera Saral Akarani Yojana" with the objective to ensure speedy recovery of outstanding taxes as well. - Reduction in electricity duty for various categories of customers. - Amnesty Scheme for recovery of outstanding stamp duty for documents registered before April 2000. - Local bodies to collect professional tax and retain the same but for certain exceptions. The present Act will be amended.	- Constitute Gujarat Coastal Area Development Planning Board for the development of port based State. - Gujarat Urban Development Mission will be constituted and the scheme for modernisation and development of cities will be implemented.	- Give free of charge agricultural kit during the next Krushi Mahotsav to small, marginal, SC/ST farmers. - Proposal for a Destitute Widow Pension Scheme. - Ultra mega power project planned at Mundhra in Kutch jointly with Central Government. - Land allotted in GIDC on lease will be converted from lease hold to free hold land on reasonable premium. - Establish Gujarat Institute of Disaster Management. - Establish Institute; of Seismological Research by taking into consideration the fear of earthquake.
8. Haryana	- Remitting the arrears of power bills of all farmers in order to enable payment of current bills. - Fixing a floor rate for land acquisition keeping in view the economic potential of the area and this would address the problem of inadequate land compensation. - Reduction in entertainment tax to boost entertainment industry.	Set up an Overseas Placement Bureau to function as recruiting agency for the purpose of overseas placements.	- Initiatives to raise the status of girl child. 'Ladli' scheme would provide a incentive amount for the birth of a second girl child. Panchayats would be granted incentives for ensuring enrolment of girls in the age 6-14 years. Health card to girl child upto 18 years. Additional concession for bus passes for girl students. Technical institutes would have 25 per cent reserved seats for girls. - Lower stamp duty for transfer of property in the name of a woman. Housing board has reserved 33 per cent houses for women applicants. Parents with only girl child will receive allowance from 55 years instead of 60 years. Financial assistance to SC/ST families for marriage of daughters. - PWD has prepared plan of constructing 33 rail over bridges in a phased manner.

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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			- State Government to take up 5 State roads on BOT basis. - Two new schemes "Development of Ornamental Fisheries" and "Strengthening of Post Harvest Infrastructure" are being introduced to benefit fish farmers. - Set up a 'Rajiv Gandhi Education City' at Kundli where educational institutions of international repute will be invited to set up 'centres of Excellence' - A women's university is proposed to be established. - A scholarship for the scheduled and backward castes students known as 'Dr.Ambedkar Medhavi Chhatar Yojana' has been started.
9. Himachal Pradesh	- No off-budget borrowings will be made in the current fiscal. - Create an endowment fund towards meeting the requirements for the upkeep of the temples. - Provide subsidy to HPSEB to provide power at the old tariff rate. - Policy guidelines for allotment of hydro electric project prescribing that free Power Royalty at the rate of 12 per cent will be taken from the developers. - All the power producers would provide 1.5 per cent of the project cost for local development. - Remove Profession Tax for State Government employees. - No proposal for a new tax nor will undertake any upward revision in the existing rates.	- Propose to introduce the Himachal Pradesh Private Universities (Establishment and Regulation) Bill 2006 which will promote and regulate setting up of Institutes of Excellence in the State. - Bill to set up a Local Area Development Authority for new and upcoming industrial areas under which a single line of administration will be introduced. - Set up a Committee consisting of experts of Department of Irrigation, Public Health and Agriculture Department to come out with a concrete strategy to fill the gap between the created irrigation potential and actual utilisation by integrating the extension services into project formulation. - Set up a Rajiv Gandhi Urban Renewal facility for infrastructure and sanitation improvement in all the urban areas except Shimla. Shimla	'Mother Teresa Asahay Matri Sambal Yojana' for widowed, divorced and deserted women for bringing up their children. - Reintroduce 'Indira Gandhi Balika Suraksha Yojana' to raise the status of the girl child by providing incentive to parents for adopting terminal family planning methods after birth of girl child. - Initiate the Integrated Watershed Development Project for the Mid Himalayas which would regenerate the forest and water resources in the project area. - Initiate the Swan River Integrated Watershed Management Project towards arresting erosion in upper catchment of Swan River. - Allot two biswas of land in rural areas and one biswa of land in urban areas to all the houseless families living below poverty line. - Opening up of new Public

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
		has been included under the Government of India Jawaharlal Nehru National Urban Renewal Mission. 'State Disaster Management Authority' would be constituted to holistically deal with the entire gamut of disaster management.	Health Centres to fill deficiency in health institutions in some pockets of deficiency. - Initiate appropriate steps to promote Ayyurvedic Tourism on the lines of Rishikesh. - Initiate a pilot project for rehabilitation and rejuvenation of some water bodies through the local Government institutions. - In order to ensure gender equity, human development and economic efficiency, Gender Budgeting to be introduced in all Departments. - A State Wide Area Network will be set up to provide on line inter-connectivity among all departments at State, district, block, tehsil and sub-tehsil level. - Daily wager who have completed 8 years of service as at end March 2004 shall be regularised subject to availability of vacancies in various departments.
10. Jammu & Kashmir	- Propose to transfer the committed liabilities of the previous plans to the non-plan side. - Housing and Urban Development Department will finalise a policy for development of malls and multiplexes. - Entertainment tax exemption for all cinema halls located in multiplexes for ten years. - Provide a road map for the physical, financial and technical restructuring of State PSEs through the budgetary exercise with the PSE concerned having to come up with a definite revival plan. - The Government will	- A separate Power Sector budget to focus on power sector. - A Committee will be appointed to work out the modalities of financing district plans without any debt creating transfers. - An apex level framework headed by the Chief Minister will be set up to guide the development of both the capital cities to ensure development of infrastructure to international standards. - Propose to set up a Committee which will recommend on the proposed legislative, administrative and policy framework of New Pension Policy for new employees.	- Make Power Development Corporation public over the next two years and dilute State Government equity to 51 per cent. - The State will provide open access to transmission system by Independent Power Producers and Licensees including electricity traders. - Distribution regions/circles based on suitable criteria will be formed while energy audits will be carried out to assess technical and commercial losses.

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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	contribute its share to the capital of J & K Bank so as to retain the majority holding since risk weighted provisioning will reduce its capital adequacy and infusion of fresh capital is required. - For improving tax administration, a new toll plaza is being set up in Lakhanpur to facilitate the free movement of goods round the clock. - Introduce a system of e-transfers for transactions of the Government to reduce personal interface with Government and make it impersonal. - To keep track of finances, proposal to split the overdraft into two parts – one will act as a pure ways and means facility and the second account will be dedicated to power with all receipts and expenditures of power going into this account.	- Set up a small Group that will carry out impaired asset buy out on a pilot basis and see if there is a market for such bad assets. - Set up J & K Minorities Development Corporation which will promote employment opportunities in various trades/activities, promote entrepreneurship by sponsoring self-employment programmes in different trades towards rehabilitation and development of minorities. - Set up a Working Group in collaboration with J & K Bank to work out the modalities to reduce corruption.	
11. Jharkhand	Decision to implement VAT in the State with effect from April 1, 2006.	- Scheme for computerization of land records and digitalization of land maps. - Setting-up of 'Land Bank' for providing lands to industrialists willing to invest in the State. - Constituted a Centre for Fiscal Studies having two wings (i) Fiscal Planning and Analysis Cell and (ii) Debt and Investment Management Cell.	- National Rural Employment Guarantee Scheme has been implemented in the State. - Education Guarantee Centre has been set up in the rural area where there were no schools within the radius of one kilometer. - Scheme to impart free education up to post-graduation level to all girls has been formulated in the State. - Emphasis on developing infrastructures in the State through public-private partnership approach. - State Government has decided to provide Government job to all tribal youths having graduation degree or above in the State. - Proposal to set up 1,500

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
			'Village Grain Bank' in the tribal belts of the State to tackle dual problems of hunger and drought.
12. Karnataka	- Exempt individual farmers from Agricultural Income Tax with the Act being applicable to corporate entities and firms only. - Provide 50 per cent subsidy for the purchase of bullocks and bullock carts by small and marginal farmers. - Create a Welfare Fund with a levy of 1 per cent cess on cost of all building or other construction. A State Welfare Board will be set up to administer this fund for the benefit of the construction workers. - Constitute a Rural Sports Fund to support rural sport and talented rural sports men. - Power bill arrears of all the Bhagya Jyothi and Kutira Jyothi households below poverty line pending as on March 31, 2006 will be waived subject to metering the connection. - To establish better accountability proposal to regularise unauthorized irrigation pump sets which are utilising free power. The larger part of the cost will be borne by the State Government if the pump sets are metered. - With the twin objective of reducing cost of power for prompt Gram Panchayats and to incentivise them to pay power dues in time, a 25 per cent power subsidy to Panchayats which pay their bills within due date.	- Constitute an Expert Task Force to prepare a definite action plan for improving the collection of revenues, preventing revenue leakages and reducing non-plan expenditure by 5 per cent. - Set up a Gender Budget Cell in the Finance Department to identify the quantum and resource allocation and expenditure for women and proper translation of policy commitments. - Constitute a "Committee of Agricultural Experts" to undertake a comprehensive study of the agricultural systems and make recommendations on reorienting and modernization of agriculture. - Constitute an Expert Committee for effective management of temples under the administrative control of Endowments Department. - Constitute 'Karnataka Samskruti Samrakshana Pradhikara' for renovation and protection of heritage temples. - Establish a separate Corporation "Karnataka Scheduled Tribes Development Corporation" for providing loan facilities to SCs/STs. - Create a High Level Committee involving experts to closely watch the progress of Minor Irrigation works. - A new Industrial Policy would be announced which would highlight the road map for industrial development for the period 2006-2011.	'Pancha Sutra' programme for accelerated growth in agriculture which includes measures to protect and improve soil health, conservation of natural resources, timely availability of credit, post harvest processing and transfer of technology from lab to land. - Launch 'Suvarna Krishi Honda' programme wherein efforts to create 50,000 farm ponds in the lands of small and marginal farmers. - Establish at Shimoga an advanced centre for research on Organic Farming. - Propose to start a new Government Veterinary College. - Open new hostels for SCs, STs and Backward Classes. - Introduce a scheme of differential interest in order to ensure that SC and ST communities get development loans at lower interest rates. KSFC will provide loans at 4 per cent. - Introduce a new scheme Suvarna Suraksha to extend health insurance facility to all the landless agricultural labourers below the poverty line. - Provide a bicycle to all girls from families below the poverty line who have enrolled for eight standard for their smooth journey to and from school. - In view of the emerging demand for higher education

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	- Exempt entry tax on crude oil used in the manufacture of petroleum products exported. - Discontinue additional fee for Indian Made Liquor licensees for sale of foreign liquor imported from outside India.	- Bangalore Metropolitan Parking Authority will be created to plan and develop vehicle parking lots in Bangalore. - Constitute expert committees to ensure proper utilization of resources in the area of irrigation, infrastructure, health, education and other sectors.	- establish Government First Grade colleges in seven districts and Kanakapura and Kurgod. - Devised a new programme "Bhagya Lakshmi" under which a new born girl will receive Rs.10,000 which can be drawn with interest with attaining the age of 18 years. - Institute Hoysala Showrya Prasashthi for boys and Keladi Chennamma Prasashthi for girls to recognize bravery among children under 15 years. - Establish "Driving Testing Tracks" in all districts for RTO offices which have inadequate space. - Establish 25 layouts across the State with emphasis on backward areas for tiny sector industries. - Launch a comprehensive scheme "Reshma Varadana Yojane" to provide much-needed fillip to sericulture sector. - Take up an ambitious project called 'B-TRAC 2010' aimed at significant reduction in traffic congestion by adopting most modern technologies, modernisation of traffic police and enforcement of automation.
13. Kerala	- Implement the Pay Revision Commission Report fully. - Impose strict control over creation of new posts. - Amend existing Kerala Fiscal Responsibility Act and the Kerala Ceiling on Government Guarantees Act.	- Agricultural Debt Relief Commission will be set up to give proposals to Government and financial institutions regarding debt relief. - Agricultural Commission will be set up to make proposals to Government regarding measures to increase investment in the agricultural	- Purchase price scheme for coir will be introduced. - Sustainable Urban Development Project will be implemented from the current year. - A State level Special Cell will be formed with no proposals being submitted to the National Urban Renewal Mission.

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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	• Lotteries to be used to incentivise consumers to insist on bills. • Input tax credit will now be denied to dealers where it is found that the dealer had fixed the selling price taking into account the tax paid on inputs also. • Propose to make an explicit provision to disallow input tax credit on goods included in the negative list of capital goods. • Propose to make explicit provision for advance collection of tax on evasion-prone commodities. • Propose to create a new schedule of goods taxable at 20 per cent, and include within this schedule this year consumer durables for household use. • Propose an annual cess on acreage basis on rubber. The revenue so obtained will be set apart for a price stabilisation fund. Discussion on details with rubber cultivators for giving shape to an appropriate scheme. • Propose to impose a Luxury Tax of 5 per cent on the income of cable operators. • Propose to waive tax on bunkering of foreign-going vessels to encourage the activity but with a levy of 0.5 per cent charge on this activity.	• sector and fixing floor price crop procurement. • A special cell shall be constituted for monitoring NABARD loans. • Public Enterprises Selection Board will be formed to professionalise the management of public enterprises. • Set up District Level Grievance Cells to sort out problems of the trading community. There will also be a State Level Committee to attend to major issues. • Propose to bring a legislation for the protection of depositors. • Efforts will be taken in consultation with the Chief Justice of the High Court to get a Special Bench constituted for the disposal of the cases of tax on priority basis.	• Urgent steps will be taken to establish one more IIT in the State. • An environmental Restoration Project will be formulated giving emphasis to the Kuttanad area under Vembanad Lake region. • For the promotion of Mappila Art, a special centre would be started at "Moinikutty Vydyer Memorial Centre".
14. Madhya Pradesh	• Starting the practices of 'Outcome Budget' to assess the effectiveness of the allocated expenditures under various plan schemes of the State. • Decision to implement VAT in the State with effect from April 1, 2006.	• Recurring losses making Madhya Pradesh Road Transport Corporation to be closed in the State.	• Decision to set up Agriculture Commission for getting recommendations towards suitable policy, programme and remedies for developing agriculture sector of the State. • Decided to extend Deen Dayal Antyoday Scheme to all people living below the poverty line.

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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			Madhya Pradesh Rural Employment Guarantee Scheme has been implemented in the State.
15. Maharashtra	- From the year 2006-07, link outlays with outcomes at least for certain flagship schemes belonging to 12 departments on a pilot basis. - Set up a fund named the Urja Ankur Nidhi to create a conducive environment for investment in Non-conventional energy power projects through public and private partnerships. - Relief in the form of financial assistance of Rs. 1,000 per hectare upto 2 hectare in cash to all cotton growing farmers in the State has been sanctioned. - A new Bill to levy tax on lottery tickets will be prepared and introduced in the Legislature. - Introduce registration of all Deposits of Title Deeds in order to protect the interests of the banks and of the citizens. - Exempt the stamp duty on record of transactions relating to sale and purchase of securities by brokers and investors residing outside Maharashtra. - Exempt the duty on sale or purchase of Government securities when the transaction is on a principal to principal basis. - Propose to operationalise the computerised Stamp Duty Administration System (C-SAS) to prevent the circulation of bogus stamps and to cope with periodic shortage of stamps.	- Propose to set up a Study Group to review all non tax registrations and licenses required by the industry, trade or professions under different acts, rules and regulations. - Propose to set up a small Group to review all non plan schemes this year with a view to redirect the Government spending to achieve better outcomes. - Proposing to announce investor friendly policies to boost industrial investment and to promote creation of state of art physical and social infrastructure. - A High Power Committee under the Chairmanship of the Chief Secretary has been constituted to decide customised packages for information technology within the limits approved by Cabinet. - Establish Maharashtra Human Development Mission in order to reduce this disparity by concentrating efforts and creating additional facilities in health and education sectors and for improving per capita incomes in the districts with low Human Development Index.	- Involve women's Self Help Groups and Mahila Mandals in the supply of supplementary nutrition at <i>anganwadies</i> under the Integrated Child Development Services Scheme. - Implement a special scheme for cotton growers of the Vidarbha region which proposes to refund capital formation fund formed under cotton monopoly scheme to the farmers with interest. - Provide scholarships to the economically backward class students. - A special scheme will be drafted for Pardhi tribe which will include provision of land, construction of houses, and ensuing special education facility to their children thereby bringing them in the mainstream of the society. - Various schemes will be undertaken to increase forest and tree cover in the State. - Proposed to extend a special package for Sindhudurg district in the forthcoming Tourism Policy.

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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	• Increase rates for water for irrigation and non-irrigation purpose.		
16. Manipur	• Computerisation of 6 treasuries with the help of NIC to effectively monitor the flow of resources and expenditure. • Revamp the system of financial audit by re-organisation of Local Fund Audit and accounting wings of other departments.	• Legislation of Indian Electricity (Manipur Amendment) Bill 2006 to provide for penal action on power theft and power related offences.	• Construction of ITI at Ukhru. • Set up a Higher Secondary school at Senapati.
17. Meghalaya	• Realize minimal water rates from the beneficiaries of the command areas through the Water Users' Associations and entrust them with the maintenance and operation of the projects. • Proposed to introduce registration fees in a few select veterinary hospitals. • Strengthen and streamline the existing tax and non-tax revenue collection with emphasis on plugging leakages and loopholes in the system. • Adequate measures for recovery of dues receivable by the State Government. • Examine the feasibility of introducing new levies and appropriations as admissible under law to generate additional resources.	• An Action Plan for the revival of cooperative credit structure is expected to be implemented in this year.	• Proposal for electrification of 160 villages through Non-Conventional Energy Sources. • Project for sustainability of water sources of river 'Umiew' for Greater Shillong WSS including construction of 8 silt detention dams.
18. Mizoram	• Assessment of water charges based on meter reading. • Imposition of tolls on roads and bridges. • Collection of water cess in selected areas on minor irrigation.		
19. Nagaland		• Create a new Department for Development of Under Developed Areas to bridge	• Setting up a Central Horticultural Institute, first of its kind in Nagaland.

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

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		the gap between the less developed and more developed areas. - Framed the Nagaland Coal Policy 2006 and Nagaland Coal Mining Rules 2006 to see that vast mineral resources are properly developed and exploited for the benefit of the people. - The draft Nagaland State Policy for Empowerment of Women is under consideration. - A State Commission for Women is being set up to safeguard women's right and promote their empowerment.	- Tuli Paper Mill will be revived with the 'in principle' approval of Planning Commission. - Two projects of Integrated Infrastructural Development Centres in Kohima and Mokokchung districts will be implemented. - Recognising the need for a more diverse range of academic courses having employment potential for the youth, two Universities will be set up in the State - Institute of Chartered Financial Analysts of India (Nagaland) University and Global Open (Nagaland) University.
20. Orissa	Complete incomplete projects on priority basis.		"Navjyoti", new programme to be implemented through Child Death Reduction Mission.
21. Punjab	- Raise bonds through PSIDC for the payment of subsidy in 3-4 years under the Industrial Policy to promoters of industry during 1997-2002 . - In the process of consultation with Urban Local Bodies to finalise modaties to do away with octroi and alternative sources of revenue sources. - Recovery of interest free loans of the Department of Industries where due to get full waiver of penal interest. - Special concessions for one year to attract new super mega manufacturing units with a minimum investment of Rs.1000 crore. - Free power for agriculture pumping sets since September 2005 to provide relief to farmers facing stagnant prices for their output and increase in input costs. - Enhance the entitlement of	- Set up the Punjab Rural Business Hub Council to identify locations and product profiles for hubs. - Will finalise the Textile Policy for development of cotton processing and cotton textiles. - Government of India has announced a Rehabilitation package for the victims of 1984 riots. - A State Road Safety Council headed by the Hon'ble Chief Minister will take care of the requirements of road safety. - Set up a State Pay Commission for reviewing the Scales of Pay and Emoluments of its employees and hence will be announcing the composition of the Fifth Punjab Pay Commission and its terms of reference.	- Implement an Agricultural Renewal Programme for small farmers with the components of commercial dairy, commercial poultry, fishery units and vegetable production. - A new scheme for grants to new and existing <i>Gau-shalas</i> to rehabilitate stray cattle. - Externally aided Forestry Development Project for the preservation of forests. - Introduction of participation of users in water management so as to improve efficiency of water usage and maintenance of assets. - Set up 6 rural business hubs in collaboration with Industrial Association, Financial Institutions and <i>Panchayats</i>. - A World Bank Project for Rural Water Supply and Environment Sanitation will be launched. - Constitute a new district with headquarters at S.A.S. Nagar

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	free domestic power to Scheduled Caste families from 50 units to 200 units per month. Again, PSEB is being compensated by the State Government for this loss. Set up a dedicated Road Maintenance Fund with an outlay per annum for the next 4 years upto 2009-10, after which the allocation will be reviewed. This Fund will be utilized to improve the system of maintenance of State Roads by shifting to performance-based maintenance contracts for long periods of 5 to 10 years.		and develop Greater Mohali as a world class city. - Setting up of a 'Tourist Centre' at Amritsar in collaboration with the International Youth Hostels Association and Improvement Trust, Amritsar. - Set up 'Rajiv Gandhi National University of Law' in Punjab. - An Education Commission will be set up to recommend improvements at all levels of education. - New schemes for the control of Hepatitis-B and Dengu fever are proposed. - A NABARD financed scheme for 150 mobile dispensaries and 150 mobile veterinary care vans will be implemented. - Set up a village knowledge centre in about 300 villages in the State
22. Rajasthan	- Bringing more Departments under the purview of Gender Budgeting and Auditing. - Decision to start practices of 'Outcome Budget' to assess the effectiveness of the allocated expenditures under various plan schemes of the State. - Proposal to implement VAT in the State with effect from April 1, 2006. - Proposal to exempt captive power generation from paying of duties on electricity to encourage industries in the State. - Proposal to implement 'Green Tax' on old vehicles to control air pollution and also discourage their use in the State.	The Rajasthan Regulation and Control of the Development and Management of Ground Water Bill, 2006 to be put up in the Assembly to have control and also to have appropriate use of underground water in the State.	- Setting-up of Monitoring Unit for better administrative management towards Mid-day Meal Scheme and accordingly separate Directorate will also be set up in this regard. - Heritage Protection and Promotion Board to be set up for the safeguard of buildings/monuments of historic importance in the State. - Emphasis on developing infrastructures in the State through public-private partnership approach. - Rajasthan Water Initiative to be set up to have comprehensive use of water resources and also developing technique for better water management.
23. Sikkim	To ease the fiscal strain there would be a blanket ban on	Initiate the process of regular studies, monitoring and	Flagging off of a tourism circuit venture from Gangtok

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	extension of services of retiring employees in the State. - Do away with all the vacated posts so that the size of the Government and the expenditure therein would be reduced. - To promote the exercise of exchanging knowledge and ideas, a "Sikkim Performance Audit Fund" will be formed which will be managed by the Information and Public Relations Department. - To create a crucial mass of public intellectuals establishment of "Baudhik Unnati Rashi" (Intellectual Progress Fund). This can be used preferably by the younger generation Sikkimese for acquiring advanced knowledge both within the country and outside. - In order to bring technology to the forefront, set up of a pool of fund namely Praudyogiki Vikash Bhandar (Technology Development House) which would help individuals and institutions to explore, find, test and disseminate the technology which are useful for the Sikkimese development process. 10 per cent deduction in the non-plan expenditure and stringent austerity measures on all Government spending. - Increased vigilance to check economic leakages in various forms and levying of taxes on certain set of services and commodities. - Concurrent measures will be taken to introduce user charges duly ensuring high standards of quality in the delivery of services.	evaluation by experts through a special window "Paryatan Prabhav Addhyayan" (Tourism Impact Study). The Draft Municipal Bill is being finalised.	connecting all the major Buddhist destinations in India and neighbouring countries. - Set up a Special Economic Zone in Sikkim with all the facilities and amenities for export manufacturing units and a dry port. - Taking a new initiative to set up food processing units in the State.

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
24. Tamil Nadu	• Taken over the entire debt liability of Rs.1,668 crores owed by the Cooperative Banks to NABARD. • The interest rate on crop loans which was 9 per cent till last year will be brought down to 7 per cent from the current kuruvai season. The loss to the Cooperative Banks due to this 2 per cent interest reduction will be met by the Government. • Distribution of rice to all the family card holders at Rs.2 per kg., which is the lowest price of rice issued under Public Distribution System in the entire country. The food subsidy would be Rs.1,950 crore. • Future vacancies of teaching posts in Government and Government aided schools will be filled up only on time scale of pay. • Special concessions will be granted to companies that come forward to establish factories in Tamil Nadu for the manufacture of computers. • The scheme of free distribution of Colour Television sets to the households not having Colour Television sets will be commenced. • Power will henceforth be supplied free of cost to 2.4 lakh agricultural connections given under the self financing scheme. • Proposed to obtain a loan assistance of US \$ 70 million from KfW a financial institution of the Government of Germany to improve the urban infrastructure facilities. • Free power supply up to 100 units bi-monthly will be given to handloom weavers who are having their own worksheds and are engaged	• Constitute the Third Police Commission to redress the grievances of the Policemen and for the rejuvenation of the Police Department. • A new industrial policy will be announced in the current year itself in consultation with the associations of industry and commerce. • To ensure hassle free growth of industries, a Special Task Force will be constituted under the chairmanship of the Chief Minister, with the participation of the representatives of industry and commerce associations. • Evolve a new policy on Information Technology. • In order to attract large investments in the Information Technology sector, a State Information Technology Task Force comprising of representatives of Information Technology sector will be constituted to identify the infrastructural requirements. • Committee of officials has been constituted to advise on the criteria for determination of industrially backward areas for capital subsidy to be granted to industries established in industrially backward areas. • Tiruppur Municipality will be upgraded as Tiruppur Municipal Corporation. • Nine Welfare Boards for the unorganised labourers would be formed which provide social security and welfare schemes for them. • A permanent Committee of sociologists will be formed to advise the Government for implementation of Social Reform policies.	• To eliminate post harvest loss and ensure remunerative prices to the farmers, three Terminal Markets having all facilities such as world class collection centres, pre-cooling equipments, sorting and treatment facilities and electronic auction will be established at Chennai, Coimbatore and Madurai. • Marketing infrastructure and cold storage facilities will be created for onion, mangoes, grapes to enable exports of these farm produce. • The Poramboke wastelands of the Government will be developed into cultivable lands and distributed to poor landless farmers two acres each. • A laboratory to study the avian diseases will be constructed in the Veterinary College and Research Institute at Namakkal. Animal disease intelligence units will be established in Nagapattinam, Karur, Virudhunagar and Krishnagiri Districts. • A Multidisciplinary project unit has been formed to expedite implementation of the Irrigated Agriculture Modernisation and Water Resources Management Project • Necessary action will be initiated to take up a scheme with financial assistance from the Central Government and NABARD for flood protection works to prevent inundation of houses in low lying areas of Chennai City during rainy season and ensure free flow of storm water to the sea.

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	in weaving. Similarly free power supply up to 500 units bi-monthly will be given to the powerloom weavers who run their own powerlooms. - Monthly financial assistance will be given to the educated youth who have not been employed even after completion of five years from the date of registration in the employment exchange. - Increase the limit of quantity of diesel exempted from sales tax for fishermen. - A Special State Assistance Scheme to enable more number of people belonging to the Adi Dravidar and Tribal Communities get benefit under income generation schemes. - To encourage the film industry and promotion of Tamil language, full exemption from entertainment tax will be given to new films if the film is named in Tamil - Steps to complete the filling up of vacant posts in all Government Departments within a specific time limit. - To make appointment on compassionate grounds in Government departments while priority will be given to the legal heirs of Government employees. - With a view to motivating Government employees and teachers, the benefits of Bonus, Special Adhoc Bonus and Pongal Gift will be granted again during the coming Pongal festival of the current financial year. - With 5th Pay Commission being implemented in respect of Government employees who are in service on 1.8.2006 and those employees who retire subsequently, the balance pay	An Administrative Reforms Committee comprising of experts from various fields will be constituted to make recommendations for removing red tapeism.	- The Scheme of issue of Community Certificate, Nativity Certificate and Income Certificate of the family to the students leaving the 10th and 12th standards. - Establish two technical Universities on the lines of Anna University in Chennai, one at Tiruchi and another at Coimbatore. Two Arts and Science colleges will be established at Valparai in Coimbatore District and Mettur in Salem District for the development of educationally backward areas. - A Centre for Educational Research will be established in Madurai Kamarajar University. - To make available the MRI Scan facility throughout the State for diagnosis of ailments, MRI Scan Centres will be established in the Government hospitals at Tirunelveli, Thanjavur, Tiruchi, Coimbatore and Vellore - New Government medical colleges will be started in districts that are not having medical colleges. - Create an "Industrial Corridor of Excellence" in the State. Industrial parks, special economic zones, information technology parks and integrated townships will be formed along this special corridor which will be connected to airports and seaports through express highways and railway lines. - Considering the increasing demand for housing and basic amenities in Chennai, Satellite towns near Chennai

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	revision arrears will be paid in three equal annual instalments in cash commencing from this financial year. - Qualifying service for full pension will be reduced from 33 years to 30 years. - Pension shall be determined based on 50 per cent of pay last drawn by the Government employees or 50 per cent of the average pay of last 10 months of service whichever is higher instead of calculation of pension based on 50 per cent of average pay of last 10 months of service alone. - Proposal to introduce the system of Value Added Tax in the State with effect from 1st January, 2007. - Traders buying and selling within the State will have a threshold limit of Rs.10 lakhs for exemption from registration and payment of tax under the State Act. - Exemption of sales tax on pulses and oil. - To benefit thousands of small tea growers and manufacturers in the State, the rate of General Sales tax will be reduced from the present 8 per cent to 4 per cent and Central Sales Tax 4 per cent to 2 per cent. Levy of Additional tax and surcharge will also be exempted on sales effected at these auction centres. - The industrial incentive of refund of 90 per cent of the tax would be extended to the period from 13.05.2002 to 03.04.2005 by way of waiver. - Farmers and tiny entrepreneurs would be exempt from payment of stamp		have been proposed. - Works on a major scheme of bringing Cauvery water to solve the persistent drinking water problem of many years in the villages and cities in Ramanathapuram District will be commenced this year. - The special scheme for maternity assistance providing a total financial assistance for a total period of 6 months covering 3 months of prenatal period and 3 months of antenatal period will be implemented. This will help poor pregnant women get nutritious food and also compensate the loss in their income during pregnancy. - A new fishing harbour will be constructed at Colachel in Kanniyakumari district.

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	duty on mortgaged/pledged documents. - Exempt from sales tax several commodities such as yarn, sambirani, fly ash. - Re-sale tax will be abolished from 1st January, 2007.		
25. Tripura	- Government will take steps to consider providing of regular scale to the Fixed-pay employees. - An outcome statement reflecting significant achievements and utilisation of the outlay would be monitored by SW&SE Department to facilitate inclusion of same in the Budget document of the subsequent financial years. - For maintenance of buildings, a policy decision has been taken to provide fund in the Budget of respective Departments. - Grant of Stipend and Dr. B.R. Ambedkar Memorial Award to more than 48,000 SC students, 50,000 OBC students and 8,800 students belonging to religious minority groups. - At least 200 minority girl students shall be given Special Incentive Award to encourage them to carry on their education. - Introduce credit linked schemes in collaboration with NSFDC to help families generate reasonable income on a sustained basis. - Provide pension of Rs.1,000/- per month to all persons of BPL category who have lost their 100 per cent eye sight. - Discontinuation of providing grant from the Ministry for running Border Area Project	- Constitution of Secretaries' Committee to examine related issues and give its recommendations on disparity in the rate of wages/remuneration paid to different category of part-time, Fixed-pay, DRW, etc. workers. - Perspective plan of Horticulture includes several important programmes drawn up for the year 2006-07, such as, Expansion of area under Horti crop, Stepping up use of Vermin Compost, Procurement & supply of elite planting materials, encouraging mushroom cultivation, orchids and other higher value items, development of infrastructure for training-cum-demonstration. - To bring Administration nearer to the people, Government has decided to set up two new Sub Divisions, one at Santirbazar and another at Teliamura. - To make the system more transparent it was decided to settle all retail vends of Foreign and Country Liquor shops through tender method.	- A new initiative has been taken in the name of EDUSAT under which live telecast of teacher training programme and coaching of students will be made from SCERT, Agartala through Satellite for 50 Schools. - Implementation of Special Development Packages for SC, OBC and RM declared by the Government. - Ensure providing safe and quality drinking water to entire rural population, a master plan has been submitted to the Central Government for funding. - Steps have been taken to engage agency for preparation of required Master Plan for Agartala town.

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	managed by the Social Welfare Board, the State Government has taken over the financial responsibility for running the same. To have an improved system of transparency and accountability and set up a separate unit in the establishment AG for conduct of Audit of PRI's and Local Bodies.		
26. Uttaranchal	'Joint Venture Fund' has been set up to boost projects based on 'public-private partnership' concept in the State. - Arrangement for cent per cent exemption in entertainment tax for setting up new multiplexes and cinema halls for the next 5 years has been made in the State. 'Ailment Fund' has been set up to give economic assistance to poor people to carry out their severe medical treatment. - Commercial Tax Department, Transport Department, Treasures and Stamp and Registration Fee, are being computerised in order to simplify the system and also to make it transparent. - Ceiling for exemption on Stamp Duty on Agriculture Loans has been raised to Rs.3.0 lakh from Rs.1.0 lakh.	- Action towards preparation of 'Gender Budgeting' is being initiated in the State. 'Administrative Reform Commission' has been set up to strengthen administrative and general management in the State. 'Right to Information Commission' has been constituted to bring transparency in the administrative system. 'Fiscal Management, Research and Analysis' unit would be set up in the State under the Finance Department towards strengthening financial management, efficacious use of resources, development of treasuries and networking, pension planning, etc.	- State Government has proposed to begin 'Uttaranchal Universal Employment Scheme' to mitigate the unemployment problem in the State. - Government has started various schemes in the direction of social security/ medical insurance (<i>i.e., Jan Shri</i>) for people living below the poverty line. 'Tea Development Board' has been set up to tap tea cultivation potential of the State.
27. Uttar Pradesh	Decision to provide unemployment allowances to unemployed youth having graduation or post-graduation degree and registered in the	Setting up of Settlement Advisory Committee to recommend modus operandi for transparency in the recovery of commercial taxes, electricity duties, fees, etc. due to various Departments by	- Decision to implement National Rural Employment Guarantee Scheme in the State. - Digitalisation of information relating to various

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	Employment Exchanges of the State.	way of waving of interest and penalty.	Departments under Right to Information Act, 2005.
28. West Bengal	• Create a special fund for the purpose of modernisation of jute industries and diversification of jute products. • Propose significant tax relief for these industries for the revival of jute and tea industries. • Propose to create a special fund to assist students coming from poor families in pursuing higher education. • In view of the large number of cases pending before the West Bengal Appellate and Revisional Board, proposed to empower, for a limited period, the Special Commissioners and Additional Commissioners of Commercial Taxes to hear and dispose of such cases. • Give dealers another opportunity for settlement of disputes. Dealers who have filed or will file appeals or revisions between April 1, 2003 and August 31, 2006 will now be able to settle the disputes by paying 40 per cent of the disputed tax and 5 per cent of the disputed interest and penalty. • Propose to give the enrolled persons an option to make payment of this tax for a block of years at a time instead of one year. • Propose to exempt the tea industry from payment of agricultural income tax for three years with effect from April 1, 2006 and also introduce a scheme of settlement of dues on account of agricultural income tax payable by the tea	• Extend the 'Bangla Swanirbhar Karmasansthan Prakaipa', which is now applicable to urban areas, to the rural areas also. • A Consultative Committee headed by the Commissioner of Commercial Taxes has been set up at the headquarters of the Directorate of Commercial Taxes for regular interaction with the dealers. Similar Consultative Committees are proposed to be set up at Durgapur and Siliguri. • Introduce a new mechanism for settlement of certain types of disputes by setting up a Settlement Commission under which the Commission may settle a case within a period of three months from the date of receipt of an application in this regard from the dealer, on such terms and conditions as may be agreed upon between the Commission and the dealer and duly approved by the Government.	• There will be a special initiative to link animal husbandry programme undertaken by the self-help groups of women with the mid-day meal programme in the primary schools so as to include protein-rich diet in the mid-day meals. • To facilitate the setting up of clusters for small and medium industries in the districts, either directly or as joint ventures, allocate funds in favour of the West Bengal Small Industries Development Corporation. • Set up marketing and training centres in each district for assisting the beneficiaries of self-employment schemes and the self-help groups in training and marketing of their products. • Introduce Light Rapid Transit System for connecting Kolkata and the suburban area for the purpose of ensuring faster movement of traffic. • Propose to set up pre-primary education centres within the premises of at least one Sishu Siksha Kendra of each block through required expansion of infrastructure and engagement of Siksha Sahayikas. • Propose to upgrade all junior madrasahs to high madrasahs. At the same time, upgrade all Madhyamik Siksha Kendras of the State from junior high level to secondary level. • Propose to set up 30 new colleges in the current year

State Finances : A Study of Budgets of 2006-07

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Contd.)

State	Fiscal	Institutional	Sectoral
	industry up to March 31, 2006. - Reduce the rate of stamp duty on deeds of conveyance for transfer of immovable property to 6 per cent for municipal areas and 5 per cent for rural areas. At the same time, the additional stamp duty now being levied under the Calcutta Improvement Act, 1911 and the Howrah Improvement Act, 1956 will be withdrawn. - Introduce luxury tax on hotels outside the Kolkata Metropolitan Planning Area. - Reschedule and restructure the loans taken from the HUDCO and the West Bengal Infrastructure Development Finance Corporation after detailed interaction		and in these colleges, along with general education, emphasis will be given on introduction of engineering and management courses.
29. NCT Delhi	- Propose to provide monthly unemployment allowance of Rs.350 to all physically handicapped persons of 18 years and above till they get job or engage in any self employment venture whichever is earlier. - Reduce the rate of tax on LPG and ING to 4 per cent. - Propose to reduce the rates of composition tax to 3 per cent in case goods are procured from outside Delhi provided no statutory forms under CST Act are used and 2.5 per cent if all the goods are procured from within Delhi. - Propose to introduce a composition scheme for all such dealers exclusively dealing in drugs and medicines and having a turnover of less than Rs.1 crore.	- Set up Delhi Integrated Multi Modal Transit System (DIMMTS), a new Special Purpose Vehicle (SPV), under the Companies Act. - Government has proposed to create a Gender Study Chair at Indian Institute of Public Administration, Delhi so that more reform and improvement programmes may be formulated. - A policy statement for adoption of Public-Private Partnership Approach (PPP) is proposed to be circulated for the guidance of Government Departments in this regard. - For facilitating the implementation of schemes, the Government proposes to enhance the powers of Secretaries to accord sanctions for the projects/works and for incurring contingent expenditure.	- Construction of five new foot-over-bridges with the provision of ramps and escalators on Ring Road and another fly-over at Mukerba Chowk. - Projects for new roads and improvement on existing roads have been identified to make Delhi a world-class city. - Two more new Inter State Bus Terminals (ISBT) will be set up at Dwarka and Narela on Build, Operate and Transfer (BOT) basis. - For Disaster Management to be an integral part of the urban development process, prepare a Micro-zonation Plan through Department of Science & Technology giving details of soil, land use, building structure and other infrastructure services provided in the respective zones and their status in the event of disaster.

Annex 1: Major Policy Initiatives of State Budgets 2006-07 (Concl'd.)

State	Fiscal	Institutional	Sectoral
	- Propose to announce a composition scheme for bullion traders under which they will pay tax @ 0.1 per cent as against 1 per cent. - Start charging stamp duty on General Power of Attorney (GPA) in cases where parties are not in blood relation to bring in further revenue. - Dispense with the use of stamp paper by dematerialisation and introduce the same. - In the process of formulating an Entertainment Policy aimed at encouraging and facilitating the holding of national/international events and cultural performances.	The plan schemes being implemented exclusively for women welfare have been identified and included under Gender Budget 2006-07.	- The construction of new 500 bedded hospital at Dwarka, 500 bedded new ward block at GTB Hospital Shahdara, New hospital building at Ashok Vihar and Institute of ISM and Multi-Therapy Hospital at Khera Dabar will start. - Delhi State Cancer Institute is proposed to be set up by upgrading the Oncology Department of GTB Hospital as an autonomous Institute. - Construction of Integrated Institute of Technology and building for Ambedkar Institute of Technology will start. - TRANSCO will start work on setting up of two new 400 KV Grid sub-stations at Maharani Bagh and Mundka to meet the growing power demand. - Gas based combined Cycle Project of 330 MW capacity is proposed to be set up as Phase II of Pragati Power Station. - Delhi Pollution Control Committee is going to set up three Automatic Ambient Air Quality Monitoring Stations in Delhi. - Government proposes to develop a "Mini India Tourism and Cultural Park" in Delhi in consultation with experts. - Implement a Scheme for providing an amount of Rs.5,000 on birth of a girl child to the economically poor scheduled caste and non-SC parents also. - In the programme of Integrated Child Development Scheme (ICDS), local Mahila Mandals will be assigned preparation of cooked meals for distribution in the respective Anganwadi Centres.